

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**STARRED QUESTION NO. 309.
TO BE ANSWERED ON WEDNESDAY, THE 17TH MARCH, 2021.**

GIS MAPPING OF INDUSTRIAL ZONES

***309. SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. SUKANTA MAJUMDAR:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Department for Promotion of Industry and Internal Trade (DPIIT) has been entrusted to promote Indian Industry, Industrial Management, E-commerce and Start-ups and facilitating Ease of Doing Business, etc. in the country;
- (b) if so, the details thereof;
- (c) whether DPIIT has been working on creation of a GIS-enabled database of industrial zones to help entrepreneurs identify preferred locations for investments;
- (d) if so, the details thereof;
- (e) whether DPIIT is developing the Industrial Information System (IIS) which provides plot-level data and availability of updated land-related information in real time; and
- (f) if so, the details thereof, State-wise including Odisha and the steps being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (f): A Statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA
STARRED QUESTION No. 309 FOR ANSWER ON 17.03.2021.**

(a) & (b): Yes Sir, as per the Allocation of Business (AOB) Rules, the Department for Promotion of Industry and Internal Trade (DPIIT) is responsible for determining the Industrial Policy at Central Government level, including the productivity in Indian industry, Industrial Management, e-Commerce, Start-ups and facilitating Ease of Doing Business (EoDB). The details of such policy measures are at **Annexure-I**.

(c) to (f): Government developed the Industrial Information System (IIS), an open web portal, to assimilate information of industrial infrastructure of clusters, parks, nodes, zones etc. across the country. The Industrial Information System has evolved into a National GIS enabled Land Bank, also referred to as the India Industrial Land Bank by integrating GIS enabled industrial systems of States and UTs with the IIS portal. For this, Government agencies are provided with unique User ID and password to upload the land details.

The IIS portal has information on approximately 4000 industrial parks mapped across 5.5 lakh hectare of area with GIS layers on raw material availability, nodal points of connectivity, internal utilities and natural terrain including forest & drainage.

So far GIS Systems of 13 States in two phases have been integrated with IIS to provide updates on land availability and plot level information, connectivity thereto, basic facilities, other facilities available and contact details of authorities/developer of the park. This information is accessible to investors anywhere in the world on real time basis which helps them in making informed decisions. The plot level information of industrial plots-sector/line of activity, availability status of plot, size of plot, contact details of relevant officer, etc is GIS enabled. This information is now updated on real time basis for 1539 industrial parks mapped across 4.97 lakh hectare of area across 13 States. The State-wise details of these 1539 industrial zones/parks /clusters mapped on the portal is at **Annexure-II**.

The investors/users can go to <https://iis.ncog.gov.in/parks/login1> and use 'Explore Parks' tab to see the information available on the portal. A mobile application has also been launched on Android and iOS stores for the ease of accessibility to investors/users.

**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA
STARRED QUESTION No. 309 FOR ANSWER ON 17.03.2021.**

Investment Promotion:

“Make in India” initiative was launched on September 25, 2014 with the objective of facilitating investment, fostering innovation, building best in class manufacturing infrastructure, making it easy to do business and enhancing skill development. The initiative is further aimed at creating a conducive environment for investment, modern and efficient infrastructure, opening up new sectors for foreign investment and forging a partnership between government and industry through positive mindset.

Since its launch, Make in India initiative has made significant achievements and presently focuses on 27 sectors under Make in India 2.0. Department for Promotion of Industry and Internal Trade is coordinating action plans for manufacturing sectors, while Department of Commerce is coordinating service sectors.

The Government of India is making continuous efforts under Investment Facilitation for implementation of Make in India action plans to identify potential investors. Support is being provided to Indian Missions abroad and State Governments for organising events, summits, road-shows and other promotional activities to attract investment in the country under the Make in India banner. Investment Outreach activities are being carried out for enhancing International co-operation for promoting FDI and improve Ease of Doing Business in the country.

Recently, Government has taken various steps in addition to ongoing schemes to boost domestic investments in India. These include the National Infrastructure Pipeline, Reduction in Corporate Tax, easing liquidity problems of NBFCs and Banks, trade policy measures to boost domestic manufacturing. Government of India has also promoted domestic manufacturing of goods through public procurement orders, Schemes for Production Linked Incentives of various Ministries and Phased Manufacturing Programmes (PMP).

Further, with a view to support, facilitate and provide investor friendly ecosystem to investors investing in India, the Union Cabinet on 03rd June, 2020 has approved constitution of an Empowered Group of Secretaries (EGoS), and also Project Development Cells (PDCs) in all concerned Ministries/ Departments to fast-track investments in coordination between the Central Government and State Governments, and thereby grow the pipeline of investible projects in India to increase domestic investments and FDI inflow.

E-Commerce:

Department for Promotion of Industry and Internal Trade (DPIIT) is responsible for matters related to E-Commerce, including formulation of e-commerce policy and related matters.

Start-up India:

Start-up India is a flagship initiative of the Government of India launched on 16th January, 2016 with the aim of fostering entrepreneurship and promoting innovation by creating an ecosystem that is conducive to growth of Startups. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and Handholding”, “Funding support and incentives” and “ Industry-academia partnership and incubation”.

Ease of Doing Business:

Department for Promotion of Industry and Internal Trade (DPIIT), in coordination with Central Ministries/Departments and Governments of States/Union Territories (UTs), has taken several reform measures with an aim to improve regulatory environment and facilitate doing business in India. An Action Plan for World Bank’s Doing Business Report (DBR), 2022 identifying all the indicator-wise reforms along with their implementation timelines has been prepared and circulated to all the concerned Ministries/Departments/States/Agencies for implementation. As a result of the initiatives undertaken, India ranks 63rd in the World Bank’s annual Doing Business Report (DBR), 2020 as against 77th rank in DBR, 2019, registering a jump of 14 ranks. In order to take the reforms at the grass-root level, a dynamic reform exercise is spearheaded by DPIIT to rank all the States/UTs in the country based on implementation of designated reform parameters. The reforms implemented by States/UTs can be tracked on the online portal (<https://eodb.dipp.gov.in/>) on a real-time basis.

The assessments under State Reform Action Plans have been successfully completed for the years [2015](#), [2016](#), [2017-18](#) and 2019. The State Reform Action Plan, 2020 has been prepared and circulated to all the States/UTs for its implementation.

A systematic exercise across Central Ministries/Departments and States/UTs is undertaken by DPIIT to eliminate or reduce compliances which have an adverse impact on time and cost of businesses. Making Government to Business and Government to Citizen interfaces online, transparent and time bound are among the key priorities of this exercise. A Regulatory Compliance Portal (<https://eodbrcp.dipp.gov.in/>) has been launched by DPIIT on 1st [January, 2021](#). The objective of this portal is to act as an online repository of all Central and State-level compliances and to monitor actions undertaken by Ministries and States to reduce compliances.

ANNEXURE-II

ANNEXURE-II REFERRED IN REPLY TO PARTS (c) TO (f) OF THE LOK SABHA STARRED QUESTION No. 309 FOR ANSWER ON 17.03.2021.

State-wise data of integration of land bank systems with IILB portal

State	Data uploaded to IILB portal	
	Parks Integrated	Total Land Mapped (Ha)
1. Odisha	130	57,282.11
2. Uttar Pradesh	200	30,239.35
3. Gujarat	245	1,89,323.12
4. Haryana	30	13,043.39
5. Goa	27	1,718.78
6. Telangana	138	19,385.93
7. Maharashtra	273	63,589.88
8. Karnataka	170	59,343.32
9. Punjab	47	3,285.1
10. Himachal Pradesh	62	961.8
11. Uttarakhand	7	3,931.33
12. Andhra Pradesh	120	26,103.91
13. Jharkhand	90	29,681.72
Total GIS enabled parks	1,539	4,97,889.74
